National Company Law Tribunal Allahabad Bench

CPNO. 63 ND 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Te's Kumay Parese Put Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

SI. NO.

Designation

Representation

Signature

1. Abhishek Sovonsteine Adv. Jetitioners & 2. Sarvanduct Randey Adv. Setitioners & Prony for zeyall Hagua Adv & Res MALL,

CP NO.63/ND/2016

On the joint request of learned counsel for the parties, the case is adjourned to

16th November, 2017.

Dated:26.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash Srivastava (Stenographer)